

ITEM NO.119

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 29/10/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. Mukesh K. Giri,Adv.

For Respondent(s)

Mr. D.K. Thakur, Adv.  
Mr. Lalan C., Adv.  
Mr. Nitin Kumar Thakur,Adv.

Mr. P. N. Puri,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

On the prayer made by the learned counsel appearing for the  
appellant, list the Criminal Appeals next week.

(VISHAL ANAND)  
COURT MASTER

(NEELAM VIG)  
COURT MASTER